Form C

[See rule 12(1)]

Form of Application for Nomination

(This form	will be	filled	in by the	ne holder(s) and	l submitted	with	the	Certificates	to 1	the	Post	Master/	Bank
Official of	the offic	e where	e the Ce	rtificates st	and re	egistered).								

To,									
The Post M	aster/Branch Ma	nager,							
***********	************				·				
	•••••								
Une	der provisions of	frule 12 of the Kisan	i Vikas I	Patra Rules, 2014.					
hereby nor Certificate(minate the pers s) and to be pai	ons mentioned bel	ow, who the ex	o shall on my/our dea clusion of all other perso	ra Certificates detailed below, ath, become entitled to the ons. I/We hereby declare that				
Sr. No.	Name of the nominee(s)			dress	Date of birth of nominee in case of minor				
2 As the n	2. As the nominee(s) at the serial number (s)								
Shri/Smt/									
minority o	f the nominee(s)			n due thereto in the event	of my/our death during the				
Sl. No of	Sl. No of Certificate(s) Denor		n	Date of birth	Office of Issue				
				•	Yours faithfully				
			Sig	gnataure (or thumb impre	ession, if illiterate) of holder(s)				
Address									
				•					
Witnesse	<u>s</u> –								
1. Nan	ne		Addı	ess					
2, Nan	ne	A	ddress.	*************************	••••••				
Note: In Office/ B		erate holders, the with	nesses sl	hall be persons whose sig	gnature is known to the Post				
		(Order of	the Post Master/Bank O	fficer accepting the nomination				
Date stan	on of Post Office	/Bank seal	Signature of Post Master/Rank Officer						